



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.08.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 18.08.2026 at 02:00 PM will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1340 of 2025 (With Defects)	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Pranjit Bhattacharya	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra- Intervenor
2.	Comp. App. (AT) (Ins) No. 1342 of 2025 & I.A. No. 1155, 5147, 5148, 5149 of 2026	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	Sonali Jain	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1
3.	Comp. App. (AT) (Ins) No. 1343 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	Sonali Jain	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Vishesh Kalara- R1 Yadunath Bhargavan Akshay Chandra- Intervenor
4.	Comp. App. (AT) (Ins) No. 1344 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	Sonali Jain	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Vishesh Kalara- R1 Akshay Chandra- Intervenor

5.	Comp. App. (AT) (Ins) No. 1346 of 2025 (With Defects)	Spotlight Vanijya Ltd. Vs. RP of Hindusthan National Glass & Industries Ltd. & Ors. With	Anuj Tiwari	Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
6.	Comp. App. (AT) (Ins) No. 1347 of 2025 (With Defects)	Soneko Marketing Pvt. Ltd. Vs. Girish Sriram Juneja, RP & Ors. With	Pratiksha Sharma	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1
7.	Comp. App. (AT) (Ins) No. 1353 – 1355 of 2025	Jeel Kandla Service Vs. Resolution Professional, Hindusthan National Glass & Industries Ltd. & Ors. With	Ayyam Perumal Karthik M	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
8.	Comp. App. (AT) (Ins) No. 1356 – 1358 of 2025 & I.A. No. 1143, 1144, 1145 of 2026	Annasaheb K. Navle & Ors. Vs. Resolution Professional of Hindusthan National Glass Industries Ltd & Ors. With	Pawas Kulshrestha	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
9.	Comp. App. (AT) (Ins) No. 1333 of 2025 (With Defects)	AGI Greenpac Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Sanjeev Kumar Sharma	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
10.	Comp. App. (AT) (Ins) No. 1497 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Pranjit Bhattacharya	Utsav Trivedi Manini Roy- R3 Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
11.	Comp. App. (AT) (Ins) No. 1498 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	Pranjit Bhattacharya	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan

12.	Comp. App. (AT) (Ins) No. 1514 of 2025	Jeel Kandla Service Vs. Girish Sriram Juneja, RP of Hindusthan National Glass & Industries Ltd. & Ors. With	Ayyam Perumal Karthik M	Utsav Trivedi Manini Roy- R3 Misha Siddhant Kant- R2 Smriti Churiwal Vishesh Kalara- R1 Yadunath Bhargavan
13.	Comp. App. (AT) (Ins) No. 1543 & 1544 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors. With	Sanjeev Kr. Sharma	Smriti Churiwal Jaiveer Kant- R1 Siddhant Kant Gayathri Balasubramanian- R2 Utsav Trivedi Manini Roy- R3
14.	Comp. App. (AT) (Ins) No. 1546 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors. With	Sanjeev Kr. Sharma	Smriti Churiwal Jaiveer Kant- R1 Siddhant Kant Gayathri Balasubramanian- R2 Utsav Trivedi Manini Roy- R3
15.	Comp. App. (AT) (Ins) No. 1595 of 2025 & I.A. No. 6265 of 2025	Nashik Workers Union, Through Santosh Vasant Kulkarni Vs. Girish Sriram Juneja, RP & Ors.	Anirudh Sangneria	Utsav Trivedi Manini Roy- R2&4
16.	Comp. App. (AT) (Ins) No. 377 of 2026	Patanjali Foods Ltd. Formerly Known as Ruchi Soya Industries Ltd. Vs. ICICI Bank Ltd. With	NPS Chawla	Siddharth Ranade Nishi Bhankaria Kaazvin Kapadia Mahima Tahiliani- R1
17.	Comp. App. (AT) (Ins) No. 380 of 2026	Patanjali Foods Ltd. Formerly Known as Ruchi Soya Industries Ltd. Vs. ICICI Bank Ltd.	NPS Chawla	Siddharth Ranade Nishi Bhankaria Kaazvin Kapadia Mahima Tahiliani- R1

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar